

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-71/2004/1479/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Syed Imdadur Rahman,
District & Sessions Judge,
South Salmara-Mankachar.

Dated Guwahati, the th 27 February, 2024.

Sub:- **Restricted holiday.**

Ref:- Your letter dated 24.02.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to avail **restricted holiday on 26.02.2024, along with station leave permission, from the morning till the evening of 26.02.2024**, has been granted.

The next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-71/2004/1480/A, dated , 27-02-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

Sd/-

JT. REGISTRAR (VIGILANCE)